

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. 669
ANSWERED ON 13.12.2018

Panchayat Bhawans

† 669. DR. BANSHILAL MAHATO:
SHRI LAKHAN LAL SAHU:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the number of Panchayat Bhawans constructed in various States/ UTs during the last three years and the current year;
- (b) the number of Gram Panchayats still without Panchayat Bhawan in the country, State/ UT-wise;
- (c) the details of funds allocated to the States/UTs for construction of Panchayat Bhawans during each of the last three years and the current year; and
- (d) the steps taken/being taken by the Government to ensure the availability of Panchayat Bhawan to each Gram Panchayat in the country?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF PANCHAYATI RAJ
(SHRI PARSHOTTAM RUPALA)

(a) to (d) Panchayat is a State subject and providing Panchayat Bhawans for Gram Panchayats (GP) is primarily the responsibility of State Government/Union Territory (UT). The States are expected to mobilise funds for GP Bhawans from various sources. Details of GP Bhawans constructed under the various schemes are maintained at State/ UT level. As detailed in Annexure, there are around 65,794 Gram Panchayats without Panchayat Bhawans.

Under the erstwhile scheme of Rajiv Gandhi Panchayat Sashaktikaran Abhiyan (RGPSA), Ministry of Panchayati Raj had provided financial assistance to States/ UTs for construction of Panchayat Bhawans upto 2014-15 against their proposals. During last three years *i.e.* from 2015-16 to 2017-18, this Ministry did not provide financial support to States for construction of Panchayat Bhawans. The States were advised to converge the funds available under MGNREGA and other relevant schemes for construction of Gram Panchayat Bhawans. Under the restructured centrally sponsored scheme of Rashtriya

Gram Swaraj Abhiyan (RGSA), operationalised during the current financial year i.e. 2018-19, financial assistance is available for the construction of Panchayat Bhawans. During current year, the Ministry has sanctioned funds to States/ UTs for construction of Panchayat Bhawans on the basis of proposals from States, and the gaps in States regarding Panchayat Bhawan and overall allocation of funds. The funds sanctioned during 2018-19, for construction of Panchayat Bhawans are given at **Annexure**.

ANNEXURE

Annex referred to in reply to Part (a) to (d) of the Lok Sabha Unstarred Question No. 669 regarding Panchayat Bhawans for answer on 13.12.2018

Number of Gram Panchayats without own Building and fund sanctioned during 2018-19 for construction of Panchayat Bhawan

SL .No.	Name of the State/ UT	GPs* without Panchayat Bhawan	Amount sanctioned during 2018-19 (as on 04/12/2018) (Rs. in Crore)
1	Andhra Pradesh	1307	
2	Arunachal Pradesh	1233	13.00
3	Assam	314	4.00
4	Bihar	1055	
5	Chhattisgarh	0	
6	Gujarat	227	
7	Haryana	3827	
8	Himachal Pradesh	9	
9	Jammu & Kashmir	1259	
10	Jharkhand	276	
11	Karnataka	460	
12	Kerala	3	1.00
13	Madhya Pradesh	0	
14	Maharashtra	4077	21.50
15	Mizoram	100	1.00
16	Manipur	57	
17	Odisha	0	1.00
18	Punjab	7624	
19	Rajasthan	4077	8.00
20	Sikkim	43	0.40
21	Tamil Nadu	2651	9.00
22	Tripura	56	1.00
23	Telangana	4390	
24	Uttarakhand	6355	
25	Uttar Pradesh	26317	60.00
26	West Bengal	38	
27	Dadra & Nagar Haveli	9	
28	Daman & Diu	0	
29	Goa	12	
30	Chandigarh	11	
31	Lakshadweep	5	
32	Andaman & Nicobar Islands	11	
	Total	65794	119.90

Source:*Compiled in the Ministry from information provided by States/UTs.